

THE
PARLIAMENTARY DEBATES
OFFICIAL REPORT

IN THE FIFTY-SIXTH SESSION OF THE RAJYA SABHA

Commencing on the 3rd May, 1966/the 13th Vaisakha 1888 (Saka)

RAJYA SABHA

*Tuesday, the 3rd May, 1966/the 13th
Vaisakha, 1888 (Saka)*

The House met at eleven of the clock,
MR. CHAIRMAN, in the chair.

MEMBERS SWORN

Dr. D. R. Gadgil (Nominated)

Shri M. Purkayastha (Assam)

ORAL ANSWERS TO QUESTIONS

**COMPENSATION FOR PROPERTIES LEFT
BEHIND BY REPATRIATES FROM BURMA**

*1. SHRI T. V. ANANDAN : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Starred Question No. 130 in the Rajya Sabha on the 22nd February, 1966 and state :

(a) whether a final decision has since been reached in regard to the question of compensation for properties left behind by the Indian nationals repatriated from Burma; and

(b) what is the latest position in this regard ?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI DINESH SINGH) : (a) and (b)
No final decision has yet been taken as
the matter is still under discussions.

SHRI T. V. ANANDAN : In view of the prolonged negotiations without a final decision in regard to this issue, is there any proposal under consideration that the Government should pay compensation to these repatriates and a subsequent settlement between the two Governments be arrived at ?

SHRI DINESH SINGH : No, Sir. There is no question of paying any compensation in view of the properties left behind but they are being given some relief for rehabilitation in this country .

SHRI T. V. ANANDAN : Will the Government at least assure how long it will take to take a final decision in this matter, since there is an opinion in the country that these repatriates who are absorbed are far far away, not less than 1,000 miles from the capital and there is also a feeling that there is a go-slow policy adopted by the Central Government ? Is the Ministry aware of it and, if so, what action does the Government propose to take ?

SHRI DINESH SINGH : May I assure the hon. Member that distance has nothing to do in this matter ? We are very conscious of the fact that some settlement has to be arrived at soon and the matter is being discussed with the Government of Burma. It is difficult for us to lay down any time-limit for it.

श्री अटल बिहारी वाजपेयी : श्रीमन्, क्या रंगून स्थित हमारे दूतावास ने इस बात का अनुमान लगाने का प्रयत्न किया है कि भारतीय जो सम्पत्ति छोड़ कर आये हैं या जो उनकी सम्पत्ति जब्त कर ली गई है उसकी कुल कीमत क्या है ? क्या इसके बारे में भारत सरकार को कोई निश्चित सूचना मिली है ?

श्री दिनेश सिंह : जी हां, अध्यक्ष महोदय, हमें कुछ सूचना मिली है, दूतावास से भी और उन लोगों से भी जो कि यहाँ आये हैं, कुछ उन लोगों ने भी लिखा है । मैंने पहले भी इस सदन में इसके बारे में अर्ज किया था